

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 3837/2021

(Arising out of impugned final judgment and order dated 18-12-2020 in WC No. 22623/2020 passed by the High Court Of Judicature At Allahabad)

MAGUS CONSORTIUM ORCHID AVENUE PVT LTD & ANR. Petitioner(s)

VERSUS

STATE OF U.P. & ORS. Respondent(s)

(IA No. 49425/2021 - CLARIFICATION/DIRECTION
IA No. 78968/2022 - EARLY HEARING APPLICATION
IA No. 49432/2021 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES
IA No. 31388/2021 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

WITH

SLP(C) No. 3932/2021 (XI)
(FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA
32718/2021
IA No. 32718/2021 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 4728/2021 (XI)
(FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
41131/2021
IA No. 41131/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

SLP(C) No. 16178/2021 (XI)
(FOR ADMISSION and I.R. and IA No.130655/2021-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT and IA No.130659/2021-EXEMPTION FROM
FILING O.T.
IA No. 130655/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT
IA No. 130659/2021 - EXEMPTION FROM FILING O.T.)

Date : 04-07-2023 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE J.B. PARDIWALA
HON'BLE MR. JUSTICE MANOJ MISRA

For Petitioner(s) Mr. Saurabh Kripal, Sr. Adv.
Mr. Vikas Sharma, Adv.
Mr. Akshay Chandra, Adv.
Mr. Sudhir Naagar, AOR

Mr. R. Basant, Sr. Adv.
Mr. Pulkit Tare, AOR
Mr. Udai Khanna, Adv.
Mr. Manu Krishnan, Adv.

Mr. Rakesh Dwivedi, Sr. Adv.
Mr. Pratap Shanker, Adv.
Mr. Sanjeev Arora, Adv.
Mr. Swetank Shantanu, AOR

Mr. Abhishek Chaudhary, AOR
Mr. Ayush Dubey, Adv.

For Respondent(s)

Mr. Pravin Kumar Singh, Adv.
Mr. Sanjeev Kumar Choudhary, Adv.
Mr. Seshatalpa Sai Bandaru, AOR
Ms. Shradha Maheshwari, Adv.

Mr. Kumar Mihir, AOR
Mr. Gunjan Sharma, Adv.
Mr. Gopal Singh, Adv.

Mr. Manish Kumar Gupta, AOR

**UPON hearing the counsel the Court made the following
O R D E R**

1. Notify all these matters for final disposal on 17.07.2023.
2. To be taken up at the top of the Board.

(NARENDRA PRASAD)
ASTT. REGISTRAR-cum-PS

(ANJU KAPOOR)
COURT MASTER (NSH)